

**CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH**

Original Application No. 040/00417/2018

Date of Order: This, the 06th day of March 2020

THE HON'BLE SMT. MANJULA DAS, MEMBER (J)
THE HON'BLE MR. NEKKHOMANG NEIHSIAL, MEMBER (A)



1. Sri Haren Das
S/o Manglu Das
Vill: Umananda, P.O.- Kerpabhita
Dist.: Kamrup (Assam), Pin- 781366.
2. Biren Ch. Boro
S/o Open Ch. Boro
Vill: Kalmani (Barkuria),
P.O.- Pitmbar, Dist: Kamrup (Assam)
Pin- 781354.
3. Sri Maina Boro
S/o Open Ch. Boro
Vill: Sastrapara (Batabari)
P.O. – Murmela, Dist.: Udaguri BTC (Assam).
4. Sri Praneswar Boro
S/o Sani Ram Boro
Vill: Sastrapara (Batabari)
P.O.- Murmela
Dist.: Udaguri BTC (Assam), Pin – 784521.
5. Sri Nagendra Boro
S/o Lt. Lakhi Ram Boro
Vill: Barigaon, P.O.- Ratanpur
Dist.: Udaguri BTC (Assam), Pin – 784523.
6. Sri Anil Kalita
S/o Lt. Arabinda Kalita
Vill: Nizkhana, P.O. Jalkhana
Dist.: Nalbari (Assam).

7. Sri Bhagi Ram Basumatary
 S/o R. Basumatary
 Vill: Khandikar (Ulubari)
 P.O. – Dhepargaon, Dist.: Baska BTC (Assam)

8. Sri Mizing Brahma
 S/o Haralal Brahma
 Vill: Mizing Nwgwr. W/No. 5, P.O.- Kokrajhar
 Dist. Kokrajhar, BTC (Assam), Pin – 783370.

9. Sri Ranjit Brahma
 S/o Karuna Brahma
 C/o Naren Ch. Boro
 Vill: Singimari (Dhulabari), P.O.- Bogpuri (Khoirabari)
 Dist.: Udaguri BTC (Assam), Pin- 784522.

10. Sri Naren Ch. Basumatary
 S/o Agon Ch. Basumatary
 Vill: Karnachara, P.O.- Hudukhata
 Dist.: Baska BTC (Assam), Pin- 781318.

11. Sri Radheshyam Mandal
 S/o Harekrishna Mandal
 C/o Late Haricharan Sutradhar
 Vill: Hindugaon, W/No 2, P.O.- Rabgapara,
 Dist.: Sonitpur (Assam), Pin- 784505.

12. Ramesh Ch. Boro
 S/o Dina Ram Boro
 Vill: Signelpara/Gwdanhari
 P.O.- Khoirabari
 Dist.: Udaguri BTC (Assam), Pin – 784522.

13. Sri Jogindra Pasi
 S/o Sashindra Pasi
 C/o Rameswar Rai
 Vill: Satgaon near Binapani, P.O. Udayan Vihar
 Dist.: Kamrup (M) Assam, Pin – 781171.

14. Sri Ranjit Das
 S/o Sunanda Das
 C/o Birendra Sah
 Vill: Noonmati Bye lane No. 1
 Masjid Road, House No. 5, P.O.- Noonmati
 Dist.: Kamrup (M) Assam, Pin – 781020.



15. Sri Lohit Ch. Boro
 S/o Bhulo Ram Boro
 C/o Sujan Narzary
 Vill. No. 2 Milanpur, P.O.- Patgaon
 Dist.: Kokrajhar BTC (Assam), Pin- 783346.

16. Sri Manteswar Boro
 S/o Aba Ram Boro
 C/o Uttam Narzary
 Vill. Ranighat, P.O. Simbargaon
 Dist.: Kokrajhar BTC (Assam).

17. Sri Joy Ram Boro
 S/o Manda Boro
 Vill. Maganchuba, P.O.- Ratanpur
 Dist. Udaguri BTC (Assam), Pin- 784523.

18. Sri Durga Ram Daimary
 S/o Maya Ram Daimary
 Vill. Hemdol, P.O.- Gopalpur
 Dist. Kamrup (Assam), Pin- 781354.

19. Sri Sanjib Boro
 S/o Bhanu Boro
 C/o Niranjan Narzary
 Vill.- Phuthaigaon (Salbari)
 P.O.- Aflagaon, Dist.: Kpkrajhar, BTC (Assam).

20. Sri Pradip Kr. Boro
 S/o Banshidhar Boro
 Vill. Chapra
 P.O. Madhapur, Barama
 Dist. Baska BTC (Assam), Pin- 783465.

21. Sri Open Narzary
 S/o Hadang Narzary
 Vill. Tenapar, W/No. 5
 P.O. Kokrajhar
 Dist. Kokrajhar, BTC (Assam), Pin- 783370.

22. Sri Tarun Ch. Boro
 S/o Bimal Boro, C/o Khagen Ch. Boro
 Vill. Balahati Chutiapara, P.O. Gurmw via Greswar
 Dist. Baksa, BTC (Assam), Pin- 781366.



23. Sri Ramesh Ch. Ramchiary
 S/o N. Ramchiary
 Vill. Maripur
 P.O. Rampur Dekapara
 Dist. Barpeta (Assam), Pin: 781375.

24. Sri Monoranjan Deory
 S/o Bhuban Deory
 Vill. Karnachara, P.O.- Hudukhata
 Dist. Baksa, BTC Assam, Pin – 781318.

25. Sri Ram Nath Pathak
 S/o Dindayal Pathak
 C/o Dhiren Ch. Pathak
 Vill. Rangia BT College
 W. No. 5, P.O.- Rangia, Dist. Kamrup, Assam
 Pin – 781354.

26. Sri Gopal Basumatary
 S/o Bijoy Basumatary
 Vill. Kargaon, P.O.- Kargaon
 Dist. Kokrajhar BTC (Assam), Pin- 783370.

27. Sri Ranjit Swargiary
 S/o Baliram Swargiary
 Vill. Karanchara, P.O.- Hudukhata
 Dist. Baksa BTC (Assam), Pin- 781318.

28. Sri Ratna Kt. Boro
 S/o Jadav Ch. Boro
 Vill. Maldangpara, W/No. 5
 P.O.- Kokrajhar
 Dist. Kokrajhar BTC (Assam)
 Pin – 783370.

29. Sri Nirmal Kr. Brahma
 S/o Sarbeswar brahma
 C/o Ramesh Ch. Boro
 Vill. Jharkona 5
 P.O.- Bentna Via Goreswar
 Dist. Baksa BTC (Assam), Pin – 781366.





30. Sri Sunil Ch. Boro
S/o Khargeswar Boro
Vill. Dhulabari (Singmari)
P.O.- Khoirabari (Bogpuri)
Dist. Udaguri BTC (Assam), Pin- 784522.
31. Sri Bipin Ch. Boro
S/o Kula Ram Boro
Vill.- Nizampuri, P.O.- Dopdapi
Dist. Sunitpur (Assam).
32. Sri Rajen Daimary
S/o Puwal Daimary
Vill. Kanachara, P.O.- Hudukhata
Dist. Baksa BTC (Assam), Pin- 781318.
33. Shri Anusuma Swargiary
S/o Nabin Swargiary
Vill. Jogmari, P.O. Nizdefeli, Dist. Baksa BTC (Assam).
34. Sri Pradip Das
C/o Sri Prafulla Das
Vill. Jalah, P.O. Palagarh, Dist. Udaguri BTC (Assam).
35. Sri Rabin Daimary
S/o Sri Bhuban Daimary
Vill. Balahati Chutiapara
P.O. Gurmow via Goreswar
Dist. Baksa BTC (Assam), Pin- 781366.
36. Sri Pradip Boro
S/o Lt. Raja Ram Boro
Vill. Uttar Murmela, P.O. Murmela
Dist. Udaguri BTC (Assam), Pin- 784521.
37. Sri Phukan Boro
S/o Kati Ram Boro
Vill. Barigaon, P.O. Ratanpur
Dist. Udaguri BTC (Assam), Pin- 784521.
38. Sri Talik Ch. Boro
S/o Lt Jali Ram Boro
C/o Karuna kt. Basumatary
Vill. Nizbetna, P.O. Kerpabhit
Dist. Baksa BTC (Assam), Pin- 781366.

39. Sri Gopinath Goswami
 S/o Lt. Sushil Goswami
 Vill. Satbainir Tupbalabhit
 P.O. Kalahbhanga, Dist. Barpeta (Assam)
 Pin- 781313.

40. Sri Ramen Brahma
 S/o Manilal Brahma
 C/o Soneswar Brahma, Vill. Betna Dompara
 P.O. Betna, Dist. Baksa BTC (Assam), Pin- 781366.

41. Sri Mantu Debnath
 S/o Lt. Iswar Debnath, Vill. Grandlan Bagisha
 P.O. Barbagab, Dist. Darrang (Assam)
 Pin- 784190.

42. Sri Bishnu Talukdar
 S/o Tarani Talukdar
 C/o Brajen Boro, Vill. Arang Par (Smilibari)
 P.O. Khoirabari, Dist. Udaguri BTC (Assam)
 Pin- 784522.

43. Sri Arun Swargiary
 S/o Kati Ram Swargiary
 Vill. Rampur, P.O. Rampur Dekapara
 Dist. Barpeta Assam, Pin – 781375.

44. Sri Dilip Barman
 S/o Mahendra Barman
 C/o Rajesh Chauhan
 Vill. Bamunimaidan Rly. Colony
 Qrs. No. 523g Block, P.O. Bamunimaidan
 Dist. Kamrup(M) (Assam, Pin- 781021).

45. Sri Hemanta Rajbongshi
 S/o Rajen Rajbongshi
 Vill. Kajipara, P.O. Kajipara
 Dist. Nalbari (Assam), Pin- 781341.

46. Sri Nandu Chauhan
 S/o Lt. Ganesh Chauhan
 Vill. Bongaigaon, P.O. Bongaigaon
 Dist. Bongaigaon (Assam), Pin- 781341.





47. Sri Niranjan Das
 S/O Nakul Das
 Vill. Kalahbhanga Stn. Road
 P.O. Kalahbhanga, Dist. Barpeta (Assam)
 Pin- 781315.

48. Sri Haralal Brahma
 S/o Biren Brahma
 C/o Maneswar Brahma
 Vill. Jhugri Para (Daruga Khat)
 P.O. Bogpuri (Koirabari)
 Dist. Udaguri BTC (Assam), Pin- 784522.

49. Sri Jyotish Das
 S/o Nrigendra Das
 Vill. Puspakpur, P.O.- Milanpur
 Dist. Nalbari (Assam).

50. Sri Guddu Kr. Singh
 S/o B. Singh
 C/o Birendar Sah
 Vill: Noonmati Bye Lane- 1, House No. 15
 P.O.- Noonmati, Dist. Kamrup (M) (Assam).

51. Sri Anjan Barman
 S/o Dharani Kt. Barman
 Vill. Uttar Kalahbhanga
 P.O.- Barpeta Road
 Dist. Barpeta (Assam), Pin – 781315.

52. Sri Gopal Acharjee
 S/o Satish Acharjee
 P.O.- Barpeta Road
 Dist. Barpeta (Assam), Pin- 781315.

53. Sri Bubul Ch. Boro
 S/o Sandhi Ram Boro
 Vill. Dhulabari, P.O.- Khoirabari
 Dist. Udaguri BTC (Assam), Pin- 784522.

54. Sri Purna Ram Basumatary
 S/o Kula Ram Basumatary
 Vill. Kuhirkuchi, P.O. Khoirabari
 Dist. Udaguri BTC (Assam), Pin- 784522.

55. Sri Manbar Gayary
 S/o Prafulla Gayary
 Vill. Simulibari (Arang Para)
 P.O. Khoirabari
 Dist. Udaguri BTC (Assam), Pin- 784522.

56. Sri Sankar Nath
 S/o Dharmeswar Nath
 Vill. Gurimara, P.O.- Chengnoin
 Dist. Nalbari (Assam), Pin- 781355

57. Sri Ganapati Deka
 S/o Mukta Ram Deka
 Vill. Rangmahal
 P.O. Kerpabhita
 Dist. Baksa BTC (Assam), Pin- 781366.

58. Sri Rupen Boro
 S/o Ramesh Boro
 Vill. Kalmani Barkuria
 P.O. Pitambar
 Dist. Kamrup (Assam), Pin- 781354.

59. Smt. Gwjlai Basumatary
 D/o J.C. Basumatary
 C/o Madhabi Boro
 Vill. Singimari (Dhulabari)
 P.O.- Khoirabari
 Dist. Udaguri BTC (Assam), Pin- 784522.

60. Smt. Joymati Boro
 D/o Lt. Umesh Boro
 C/o Sunil Ch. Boro
 Vill. Singimari, P.O.- Khoirabari
 Dist. Udaguri BTC (Assam), Pin- 784522.

61. Sri Prafulla Gayary
 S/o Amar Gayary
 Vill. Simulibari (Arangpar)
 P.O. Khoirabari
 Dist. Udaguri BTC (Assam), Pin- 784522.



62. Sri Sanjit Seal
 S/o Rajani Kanta Seal
 Vill. Surjya Nagar, Barpeta Road
 P.O. Barpeta Road
 Dist. Barpeta (Assam), Pin- 781315.

63. Sri Naresh Rai
 S/o Anandi Rai
 C/o Kamalesh Kr. Poddar
 Vill. SHITALABARI
 Rly. Colony, Ors. No. 700/c
 P.O. Bamunimaidan
 Dist. Kamrup (M), (Assam), Pin- 781021.

64. Sri Sanjib Das
 S/o Nabin Das
 Vill. Bansarkuchi, P.O. Milanpur
 Dist. Nalbari (Assam), Pin- 781337.

65. Sri Monoj Rai
 S/o Ram Adin Rai
 C/o Birendar Sah
 Vill. Noonmati Bye Lane No. 1
 House No. 15, P.O. Noonmati
 Dist. Kamrup (M) (Assam), Pin- 781021.

66. Sri Upendra Thakur
 S/o Ram Lakhan Thakur
 C/o Ram Lakhan Rai
 Vill. Satgaon Binapani Hindi
 School, Kochpara, P.O. Udayan Vihar
 Dist. Kamrup (Assam), Pin- 781171.

67. Sri Mohan Rai
 S/o Ram Lagan Rai
 C/o Okhil Prasad Chaudhury
 Vill. Satgaon Rly. Gate, P.O. Udayan Vihar
 Dist. Kamrup (Assam), Pin- 781171.

68. Sri Hari Chandra Roy
 S/o late Mahesh Roy
 C/o Birendar Sah
 Vill. Noonmati Bye Lane No. 1
 P.O. Noonmati
 Dist. Kamrup(M), (Assam), Pin- 781020.



69. Sri Dilip Kr. Yadav
 S/o Phulchand Yadav
 C/o Ramu Chauhan
 Vill. Rly. Colony Bamunimaidan
 Qr. No. 306/C, P.O. Bamunimaidan
 Dist. Kamrup(M) (Assam), Pin- 781021.

70. Sri Gauri Shankar Sah
 S/o Ram Chandra Sah
 C/o Jitendra Rai
 Vill. Amsing, Jorabat, P.O. Satgaon
 Dist. Kamrup (M) (Assam), Pin- 781021.

71. Sri Baban Yadav
 S/o Ram Lagan Yadav
 C/o Birendra Sah
 Vill. Noonmati Bye Lane No. 1
 P.O. Noonmati
 Dist. Kamrup (M) (Assam), Pin- 781020.

72. Sri Monoj Medhi
 S/o Paramananda Medhi
 Vill. Medhipara, P.O. Belsor
 Dist. Nalbari (Assam), Pin- 781304.

73. Sri Mukesh Thakur
 S/o Dayal Thakur
 C/o Birendra Sah
 Vill. Noonmati Byle Lane No. 1
 Masjid Road, House No. 15
 P.O. Noonmati, Dist. Kamrup (M) (Assam)

74. Sri Pinku Das
 S/o Guna Das
 C/o Haripada Debnath
 Vill. Bamunimaidan Rly. Colony
 Qr. No. 624/F
 P.O. Bamunimaidan
 Dist. Kamrup (M) (Assam), Pin- 781021.

75. Sri Dharmendra Boro
 S/o Lt. Sarat Boro
 Vill & P.O. Tinipukhuri, Dist. Baksa BTC (Assam)



76. Sri Hitlar Koch
 S/o Sitanath Koch
 Vill. Amlaiguri, P.O. Kashiabari
 Dist. Kokrajhar BTC, (Assam), Pin- 783360.

77. Sri Panendev Sutradhar
 S/o Kiran Sutradhar
 Vill. Hekaipara, P.o. Chandrapara
 Dist. Kokrajhar BTC (Assam), Pin- 783370.

78. Sri H. Boro
 S/o R.K. Boro
 Vill. Kashkuri Dekapara
 P.O. Rampur Dekapara
 Dist. Barpeta (Assam), Pin- 781375.

79. Smt. Alashi Muchahary
 D/o Soni Ram Muchahary
 Vill. Jamuguri, P.O. Magurmari
 Dist. Kokrajhar, BTC (Assam), Pin- 783370.

80. Sri Jitu Das
 S/o Phatik Ch. Das
 C/o Chandan Das
 Vill. Bhakarivita, P.O. Bongaigaon
 Dist. Bongaigaon, (Assam), Pin- 783380.

81. Md. Surman Ali
 S/o Mamtaj Ali
 Vill. Ambari, P.O. Barkuliasesu
 Dist. Dhubri (Assam), Pin- 783330.

82. Sri Gautam Barman
 S/o Lakhi Barman
 Vill. Barkura, P.O. Nalbari
 Dist. Nalbari, (Assam), Pin- 781341.

83. Sri Brajen Boro
 S/o Lt. Dhandra Boro
 Vill. Simulibari (Arangapara)
 P.O. Khoirabari
 Dist. Udaguri, BTC, (Assam), Pin- 784522.





84. Sri Keshar Basumatary
S/o Lt. D. Basumatary
Vill. Bhalukjhara, P.O. Rainadabri
Dist. Kokrajhar, BTC, (Assam), Pin- 783370.
85. Smt. Pratima Basumatary
D/o K.L. Basumatary
Vill. Jamuguri, P.O. Magurmari
Dist. Kokrajhar BTC (Assam), Pin- 783370.
86. Sri Om Prakash Guptta
S/o L. Guptta
C/o Birendar Sah
Vill. Noonmati, Bye Lane 1
House No. 5, P.O. Noonmati
Dist. Kamrup, (Assam).
87. Md. Hussain Ali
S/o Muksed Ali
Vill. & P.O. Kalahbhanga
Dist. Barpeta (Assam), Pin- 781315.
88. Sri Haladhar Daimary
S/o Mahiram Daimary
C/o Lobo Boro, Vill. Sastrapara
P.O. Murmela, Dist. Udaguri BTC (Assam)
Pin- 784521.
89. Sri Kamindra Basumatary
S/o Kularam Basumatary
Vill. Arang para, P.O. Khoirabbari
Dist. Udaguri BTC (Assam), Pin- 784522.
90. Sri Biswajit Ramchiary
S/o Babul Ramchiary
C/o Kaman Boro
Vill. Nizbetna, P.O. Kerpabhita
Dist. Baksa BTC (Assam), Pin- 781366
91. Sri Arun Boro
S/o Sabi Ram Boro, C/o Minihang
Vill. Singimari, P.O. Khairabari
Dist. Udaguri BTC (Assam), Pin- 784522.



92. Sri Bhabananda Das
S/o Haricharan Das
Vill. Rampur, P.O. Rampur Dekapara
Dist. Barpeta (Assam), Pin- 781375

93. Sri Maheswar Boro
S/o Bhuban Boro
Vill. Nizbetna, P.O. Kerpabhita
Dist. Baksa BTC (Assam), Pin- 781366.

94. Sri Simanta Rabha
S/o Sita Ram Rabha
C/o Mridul Rabha
Vill. Khoirabari, P.O. Khoirabari
Dist. Udaguri BTC (Assam), Pin- 784522.

95. Sri Umashankar Sah
S/o Ram Chandra Sah
C/o Binod Kr. Singh
Vill. Noonmati (Chunsali Durgamandir)
P.O. Noonmati
Dist. Kamrup (M) (Assam), Pin- 781020.

96. Sri Hari Charan Boro
S/o Nepat Boro
Vill. Balahati Chutiapara
P.O. Gurmow via Goreswar
Dist. Baksa BTC (Assam), Pin- 781366

97. Sri Jayanta Boro
S/o Maheswar Boro
Vill. & P.O. Khoirabari
Dist. Udaguri BTC (Assam), Pin- 784522.

98. Sri Gwshar Kr. Basumatary
S/o Babul Basumatary
C/o Minihang Boro
Vill. Dhulabari, P.O. Khoirabari
Dist. Udaguri BTC (Assam), Pin- 784522.

99. Sri Kumud Swargiary
S/o Baliram Swargiary
C/o Lankeswar Boro
Vill. Do,para, P.O. Betna
Dist. Baksa BTC (Assam), Pin – 781366



100. Sri Haricharan Das
S/o Lt. Suren Das
C/o Doba Ram Boro
Vill. Udmari, P.O.- Bogpuri
Dist. Udaguri BTC (Assam), Pin – 784522.
101. Sri Suresh Harizon
S/o Hamraj Harizon
C/o Lagandeo Rai
Vill. Amsing Jorabat, P.O. Satgaon
Dist. Kamrup (Assam), Pin – 781027.
102. Sri Kulajit Das
S/o Uddhab Das
Vill. Tapa, P.O. Sarutapa
Dist. Barpeta (Assam), Pin – 781352.
103. Sri Golap Narzary
S/o Khargeswar Narzary
Vill. Bhalukjara, P.O. Rainadaleri
Dist. Kokrajhar BTC (Assam), Pin – 783370.
104. Sri Sri Kabiram Muchahary
(Tankeswar)
S/o Umananda Muchahary
Vill. Nizbetna, P.O. Kerpabhitia
Dist. Baksa BTC (Assam), Pin – 781366.
105. Sri Chitta Nath Swargiary
S/o R. Swargiary
Vill. Simlajhar Hatapara
P.O. Mautupuri
Dist. Baksa BTC (Assam), Pin – 781316.
106. Sri Mahesh Kumar
S/o Suresh Kumar, C/o Birendar Sah
Vill. Noonmati Bye Lane 1, P.O. Noonmati
Dist. Kamrup (M) (Assam), Pin – 781020.
107. Sri Haradutta Boro
S/o Kalicharan Boro
Vill. Balahati Chutia Para
P.O. Gurmwow Via Goreswar
Dist. Baksa BTC (Assam), Pin – 781366.



108. Sri Paresh Brahma
S/o Birmal Brahma
C/o Dolen Boro
Vill. Tupukijhar, P.O. Ghoramari
Dist. Sonitpur (Assam), Pin – 784105.
109. Sri Anil Boro
S/o Lt. Bijoy Boro
C/o Karuna Brahma
Vill. Baganpara, P.O. Baganpara
Dist. Baksa BTC (Assam), Pin – 781344.
110. Sri Nagindra Pd. Chaurisia
S/o Bindeswari Chaurisia
C/o Sima Rai, Vill. Dhirenpara
P.O. Ambari Fatasil
Dist. Kamrup (M) (Assam), Pin – 781025.
111. Sri Gaurab Sah
S/o Rambalak Sah
Vill. P.K.S. Store M.A. Regal Place
P.O. Paltan Bazar
Dist. Kamrup (Assam), Pin – 781008.
112. Sri Subodh Kr. Dubey
S/o Lt. Rajendra Kr. Dubey
C/o Bijoy Panbandar
Near Crown Hotel Chandmari
Dist. Kamrup (M), (Assam)
Pin – 781003.
113. Sri Manoj Pd. Chaurasia
S/o Bindeswari Chaurasia
C/o Sima Rai
Vill. Dhiren Para Chariali Path
Bye Lane 2, house No. 2
P.O. Ambari Fatasil
Dist. Kamrup (M), (Assam), Pin – 781025.
114. Sri Monoj Prasad
S/o Guli Prasad
Vill. Dewan Patty Road, Fancy Bazar
Near Rani Sati Mandir, P.O. Fancy Bazar
Dist. Kamrup (M), (Assam), Pin – 781001.

115. Sri Bijoy Kr. Singh
 S/o Nansingh Singh
 C/o Upendra Rai
 Vill. Satgaon Kochpara
 P.O. Udayan Vihar
 Dist. Kamrup (M), (Assam), Pin – 781171.

116. Sri Krishna Kr. Gupta
 S/o Lt. Bahadur Gupta
 C/o Chandswar Singh
 Vill. Lalmati FCI Gate, P.O. Baminimaidan
 Dist. Kamrup (M), (Assam), Pin – 781021.

117. Sri Adhesh Das
 S/o Rameswarup Das
 C/o Ram Gulam Rai
 Vill. Dewan Patti Road
 Fancy Bazar, Near Rani Sati Mandir
 P.O. Fancy Bazar
 Dist. Kamrup (M), (Assam), Pin – 781001.

118. Sri Chandan Das
 S/o Upendra Das
 Vill. Bhaskaribhita, P.O. Bongaigaon
 Dist. Bongaigaon (Assam), Pin – 783380.

119. Sri Birendar Sah
 S/o Lt. Jagannath Sah
 Vill. Noonmati Bye Lane No. 1
 P.O. Noonmati
 Dist. Kamrup (M), (Assam), Pin – 781020.

120. Sri Gautam Baruah
 S/o Bhagaban Baruah
 C/o Mukesh Kr. Yadav
 Vill. Dewan Patty Road, Fancy Bazar
 Near Rani Sati Mandir, P.O. Fancy Bazar
 Dist. Kamrup, (Assam), Pin – 781001.

121. Sri Dhananjay Boro
 S/o Niranjan Boro
 Vill. Nizdefeli, P.O. Nizdefeli
 Dist. Baksa BTC (Assam), Pin – 781367.



122. Sri Ganesh Roy
 S/o Yogendra Roy
 Jagiroad Rly. Qr. near Rly. Station
 P.O. Jagiroad, Dist. Morigaon (Assam)

123. Sri Dinanath Yadav
 Vill. Azuri
 P.O. Amlighat, Via Jagiroad
 Dist. Morigaon (Assam)

124. Sri Rukma Rabha
 Vill. Moumang, P.O. Boko
 Dist. Kamrup (Assam)

125. Sri Dipen Rabha
 S/o Dipti Rabha
 Vill. Dowamokha, P.O. Borigaon
 Dist. Udaguri BTC (Assam), Pin – 784510.

126. Sri Bikash Das
 S/o Late Lakhiram Das
 Vill. Pandu Nath Basti
 P.O. Pandu, Guwahati
 Dist. Kamrup (Assam), Pin – 781012.

127. Sri Jayanta Kalita
 C/o Krishna Kanta Kalita
 Vill. Pandu Sadilapur
 P.O. Pandu
 Dist. Kamrup (Assam), Pin – 781012.

128. Sri Debaranjan Bezbarua
 S/o Lt. Manik Bezbarua
 Vill. Napathar, P.O. Dikhari Kinar
 Dist. Dibrugarh (Assam), Pin – 785675.

129. Sri Bhabananda Das
 S/o Lt. Gobinda Das, Vill Pandu Sadilapur
 P.O. Pandu, Dist. Kamrup (Assam), Pin – 781012.

130. Sri Durga Rajbhar
 S/o Lt. Mahesh Rajbhar
 Jagiroad Railway Colony
 P.O. Jagiroad, Dist. Morigaon (Assam).





131. Sri Amarjeet Paul
C/o Ranjit Kumar Dey
Loco Colony, Lumding
P.O. Lumding, Dist. Nagaon (Assam)

132. Sri Anjali Das
D/o Late Baliram Das
Vill. Pandu Nath Basti, P.O. Pandu
Dist. Kamrup (Assam), Pin – 781012.

133. Sri Paban Das
S/o Dijen Das
Vill. Pandu Sadilapur, P.O. Pandu
Dist. Kamrup (Assam), Pin – 781012.

134. Md. Samsul Ali
S/o Siddik Ali
Vill. Aggathuri, P.O. Dadara, Via- Hajo
Dist. Kamrup (Assam), Pin – 781104.

135. Sri Lalan Choudhury
S/o Niranjan Choudhury
C/o Bhabananda Das, P.O. Pandu
Dist. Kamrup (Assam), Pin – 781012.

136. Sri Jogananda Saikia
S/o Thokeswar Saikia
Vill. Puronibolai, P.O. Natun Bolai
Dist. Dibrugarh (Assam), Pin – 785676.

137. Sri Deba Prasad Phukan
S/o Budheswar Phukan
Vill. Laipalang, P.O. Hologuri
Dist. Sibsagar (Assam), Pin – 785673.

138. Sri Dhiren Das
S/o P.K. Das
C/o Moniram Das
Vill. Padumbori, P.O. Gotanagar
Via Maligaon Post Rly. Office, Dist. Kamrup (Assam).

139. Sri Monoj Pasani
S/o Purna Kanta Pasoni
Vill. Balichapara, P.O. Hatigarh
Dist. Sibsagar (Assam)



140. Sri Satyajit Gogoi
S/o Thaneswar Kanta Das
Vill. Pandu Sadilapur, P.O. Pandu
Dist. Kamrup (Assam), Pin – 781012.
141. Sri Ramesh Garh
S/o Lt. Gobin Garh
Vill. Dimow Raichai Gaon
P.O. Konwar Dihingia
Dist. Sibsagar, (Assam), Pin – 785661.
142. Sri Kulen Ch. Das
S/o Lt. Monomohan Das
Vill. Pandu Sadilapur, P.O. Pandu
Dist. Kamrup (Assam), Pin – 781012.
143. Sri Baikuntha Konwar
S/o Lt. Ram Ch. Konwar
Vill. Puyole Nagar, P.O. Moranhat
Dist. Dibrugarh (Assam), Pin – 785670.
144. Sri Dhaneswar Konwar
S/o Lt. Budheswar Konwar
Vill. Kathal Garigaon, P.O. Katha Guri
Via Khowang, Dist. Dibrugarh, (Assam)
145. Sri Tulsi Gogoi
S/o Lt. Moheswar Gogoi
2 No. Mautoni Village
P.O. Naharjan (Khowang)
Dist. Dibrugarh (Assam).
146. Sri Mamoni Dutta
S/o Asutosh Dutta
C/o Kartick Das
Rest Camp. Kalibari, P.O. Pandu
Dist. Kamrup (Assam), Pin – 781012.
147. Sri Madan Kahar
S/o Sreparsad Kahar
Vill. Dimow Raichai Gaon
P.O. Konwar Dihingia, Dist. Sibsagar (Assam).

148. Sri Sonaram Baroi
 S/o K.R. Baroi
 C/o Bhabananda Das
 Vill. Pandu Sadilapur
 P.O. Pandu, Dist. Kamrup (Assam)
 Pin – 781012.

149. Sri Apurba Das
 S/o Late Lakhi Ram Das
 Vill Pandu Nath Basti, P.O. Pandu
 Dist. Kamrup (Assam), Pin – 781012.

150. Sri Hemanta Sonowal
 S/o Dharmeswar Sonowal
 C/o Bhabananda Das
 Vill Pandu Sadilapur, P.O. Pandu
 Dist. Kamrup, (Assam), Pin – 781012.

151. Sri Keso Ram Phukan
 S/o Hemadhar Sonowal
 Vill Purani Bolaigaon
 P.O. Natun Bolai Gaon
 Dist. Dibrugarh (Assam), Pin – 785676.

152. Sri Lila Phukan
 S/o Jogeswar Phukan
 Vill. Purnai Bolaigaon
 P.O. Natun Bolai Gaon
 Dist. Dibrugarh (Assam), Pin – 785676.

153. Prakash kr. Das
 S/o Hemchandra Das
 Vill. Azara Kalita Para
 P.O. – Azara, Pin – 781017
 Guwahti, Kamrup (Assam).



...Applicants

By Advocates: Sri M. Chanda, Smt. B. Devi & Sri J. Kalita

-VS-

1. The Union of India, represented by the General Manager, N.F. Railway, Maligaon
 Guwahati – 781011.

2. The General Manager (Construction)
N.F. Railway, Maligaon
Guwahati – 781011.
3. The Divisional Railway Manager (P)
Alipurduar Divison, N. F. Railway
Alipurduar, West Bengal
4. Shri S. N. Singh
Chief Administrative Officer, Con – I
N.F. Railway, Maligaon, Guwahati –
781011.
5. Shri K.R. Boro
Dy. CPO
N.F. Railway, Maligaon
Guwahati – 781011.



...Respondents

By Advocate: Sri S. Choudhury, Railway Advocate

Heard on: 30.09.2019

Pronounced on: 06.03.2020

O R D E R

NEKKHOMANG NEIHSIAL, MEMBER (A):-

In this O.A., the applicants are seeking the following reliefs:-

- 8.1 To set aside and quash the identical impugned orders dated 5.9.2018 as the respondents while proceeding to issue the impugned communication ignored the express directives passed by this Hon'ble Tribunal and proceeded to dispose of the claim of the applicant basing on issues which has already been settled by this Hon'ble Tribunal, as such the impugned communication having been so issued is in clear violation of the provisions of the Rules holding the field, directives as passed by this Hon'ble Tribunal and without there being any application of mind.

- 8.2 To direct the respondents to regularize the services of the applicants as per the recommendation of the letter dated 16.3.04.
- 8.3 To direct the respondents to regularize the service of the applicants on the basis of the casual labour identity card which were already declared to be genuine by the respondents as well as the Hon'ble Tribunal.
- 8.4 To direct the respondents to appoint the applicants against Group-D posts as has been done in case of similarly situated employees.
- 8.5 Any other relief/reliefs that the applicants may be entitled to."



2. After giving sufficient opportunities to both sides, the hearing was concluded on 30.09.2019 and reserved for orders. The parties were allowed to submit their written arguments and accordingly, the learned counsel for the applicants submitted the written argument on 04.11.2019 and the learned railway counsel for the respondents submitted on 05.11.2019.

3. We have gone through once again the entire case, records and documents submitted by both the parties. This O.A. is challenging the order of the respondent authorities dated 05.09.2018. This speaking order is in compliance with the order of this Tribunal dated 18.08.2016 passed in O.A. No. 040/00286/2016. The Speaking order also covers the order of this Tribunal

dated 31.05.2016 passed in O.A. Nos. 413, 433, 434, 424/2014 & O.A. No. 11 of 2015. We have also gone through the order dated 18.08.2016 in O.A. No. 286 of 2016 wherein this Tribunal had directed as under:-

“7. I have heard the learned counsel for the parties, perused the pleadings and material placed before me. The applicants in the instant case joined their duties as Casual Labour with effect from 1986 on various dates. Although the matter relates back to 1986 and since many similarly situated persons travelling this Tribunal to Hon'ble Gauhati High Court in various occasions, hence, without going into the merit, I direct the respondent authority to consider the case of the applicants in the light of earlier decision passed by this Tribunal in O.A. Nos. 413, 424, 433, 434/2014 & O.A. No. 11 of 2015.”



As could be made out from the above, this Tribunal had directed the respondent authorities to consider the case of the applicants in the light of the decision of this Tribunal in O.A. Nos. 413, 424, 433, 434/2014 & O.A. No. 11 of 2015.

4. We have once again gone through the judgment and order of this Tribunal dated 31.05.2016 in O.A. Nos. 413, 424, 433, 434/2014 & O.A. No. 11 of 2015. This Tribunal had made detailed examination the issue and discussed on the issues that has cropped up during the course of litigation including the dismissal of the Writ Petition (C) No. 6157 of 2007 filed by the respondent authorities in the Hon'ble High Court of Gauhati. The Tribunal also had

taken note of the recommendations of the constituted Screening Committee. However, having taken note of the existence of employees rendering their services, Tribunal had directed as under:-

However, as both parties agreed, we direct the respondents authority once again to consider the case of the applicants absorption in Railway on the basis of the report dated 16.3.2004 (Annexure-1 of the O.A.) with due weightage of the applicants existence as we viewed. The said exercise shall be carried out by the respondents not later than three months from the date of receipt of the order."



5. In the context of this detailed discussion and the above direction given by this Tribunal as above, we have perused the speaking order dated 05.09.2018. We found that the speaking order dated 05.09.2018 is only repeating the initial stand of the respondent authorities with reference to the disputes in granting the applicants' absorption as Group 'D' employees in the respondents organization. The speaking order has not brought out any details of the process exercised by them to consider the applicants for absorption in the Group 'D' posts. Accordingly, respondent authorities are directed once again to consider the cases of the applicants and come up with details speaking order indicating clearly the entire process gone through by them in considering of the

applicants as directed vide this Tribunal order dated 31.05.2016 in O.A. Nos. 413, 433, 434, 424/2014 & O.A. No. 11 of 2015. The exercise may be completed by the respondent authorities within a period of four months from the date of receipt of this order.

6. To the above extent, the O.A. stands disposed of. There shall be no order as to costs.



(NEKKHOMANG NEHSIAL)
MEMBER (A)

(MANJULA DAS)
MEMBER (J)

PB